

Appellate Tribunal for Electricity

New Delhi

Date: 07/08/2020

**NOTIFICATION REGARDING CHANGE OF TIMINGS/MODE OF HEARING OF
REGISTRAR COURT**

Since 1st August 2020, the hearing of Registrar court shall be conducted through Video conferencing. It is hereby notified that the timings of Registrar Court shall be 10:00 am instead of the earlier timings of 11:00 am.

Further, the Video conferencing shall be conducted through Vidyo app and the link shall be published in the cause list itself and the Party/Counsel can join the proceedings by typing / copy pasting the said link.

In case of any difficulty regarding the Video conferencing the Party/Counsel may contact Sh. Shakeel, office assistant IT, APTEL on the number: 9910367401.

This notification issues with the approval of the competent authority of APTEL.

Sd/-
REGISTRAR

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website